

Risk Management and Inter Bank Dealings
A.P. (DIR Series) Circular No.90 (March 29, 2003)

Reserve Bank of India
Exchange Control Department
Central Office
Mumbai 400001

A.P. (DIR Series) Circular No.90

March 29, 2003

To

All Authorised Dealers in Foreign Exchange

Madam/Sirs,

Risk Management and Inter Bank Dealings

Attention of authorised dealers is invited to A.P. (DIR Series) Circular No.63 dated December 21, 2002.

2. It is advised that the relaxations/facilities referred to therein will continue until further notice.

3. The directions contained in this circular have been issued under Section 10(4) and Section 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999).

Yours faithfully,
Grace Koshie
Chief General Manager